

of credit card scheme for farmers on the lines of the Dena Krushi Sakh Patra (DKSP). The credit card, among other things would provide the following facilities:

- (i) It will enable a card holder to secure production credit instantly.
- (ii) It will dispense with procedural formalities such as making applications, furnishing land records certificates and documentation for every agricultural season.
- (iii) It will also dispense with the necessity to carry cash by the farmer.

In this connection, Reserve Bank of India has reported that the agricultural credit card schemes has been introduced by Syndicate Bank, Canara Bank, Indian Overseas Bank, Dena Bank, Punjab National Bank and Andhra Bank on an experimental basis.

Response to NRI Bonds' Scheme

2065. SHRI ANANTA PRASAD SETHI: Will the Minister of FINANCE be pleased to state

(a) whether the Non- Resident Indian Bonds' Scheme has failed to attract the foreign exchange on the scale expected by Government;

(b) if so, the total NRI deposits in the Scheme so far; and

(c) the main obstacles being experienced in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No specific target

for collections had been fixed by the Government. The subscription for the NRI Bonds closed on 15th February, 1989. Upto 17th February 1989, a sum of US \$ 76.823 million equivalent to Rs. 115.44 crores has been credited to the Reserve Bank of India Account with Federal Reserve Bank, New York.

(b) and (c). Do not arise.

Assistance to Handloom Weavers in Kerala

2066. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) whether representations have been received by this Ministry from handloom weavers in Kerala, seeking concession in rate of interest on loans availed from nationalised banks;

(b) if so, the details thereof; and

(c) the decision of Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Reserve Bank of India as well as Canara Bank, the Convenor Bank of State Level Bankers Committee, Kerala have reported that no representations seeking concessions in rate of interest on loans taken from nationalised banks have been received by them from handloom weavers in Kerala.

(b) and (c). Do not arise.

Loans Advanced Under SEPUP

2067. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the number of applications received and sanctioned, State-wise, under the Self-employment Programme for Urban Poor (SEPUP) during 1987-88 and 1988-89 upto 31 December, 1988 quarter-wise;

(b) the number of actual beneficiaries during the same period;

(c) the actual amount sanctioned and loaned, separately, during the same period; and

(d) the total amount loaned since the inception of the programme and the total amount recovered since then upto 31 January, 1989?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). A statement showing State-wise position of number of applications received, sanctioned and amount disbursed under Self Employment Programme for Urban Poor (SEPUP) for the year 1987-88 as furnished by Reserve Bank of India is given below. The position for the year 1988-89 would emerge only after the end of the financial year.

The amount of loan sanctioned and disbursed under SEPUP since its inception during 1986-87, is given below:

(Amount in Rs. crores)

Year	Amount sectioned	(Amount disbursed)
1986-87	116.14	100.80
1987-88	136.56	113.91

Reserve Bank of India has reported that the information regarding amount recovered out of the loans provided under SEPUP is

not available and banks are not required to maintain separate recovery data for SEPUP.

STATEMENT

(Amount in lakhs of rupees)

Name of the State/Union Territory	Applications loans sanctioned			Loans disbursed		
	Received	No.	Amount	No.	Amount	
1	2	3	4	5	6	
Andhra Pradesh	52452	28588	1045.88	26519	932.08	
Assam	—	4381	182.82	4041	151.66	
Bihar	—	13107	521.37	9487	377.05	
Gujarat	38003	18630	583.44	16267	496.23	
Haryana	—	8194	324.17	7373	287.99	
Himachal Pradesh	904	670	29.12	640	27.32	
Jammu & Kashmir	877	468	17.16	392	13.36	
Karnataka	74050	30269	1095.07	20966	1029.47	
Kerala	15417	10401	510.52	9855	472.08	
Madhya Pradesh	42004	31545	1095.58	27190	853.31	

1	2	3	4	5	6
Maharashtra	72773	43542	1417.22	30340	1222.48
Manipur	837	577	25.51	549	22.09
Meghalaya	—	542	27.52	527	24.25
Orissa	21110	8205	356.90	7725	317.60
Nagaland	200	189	9.45	189	9.45
Rajasthan	53906	21132	798.89	16244	593.93
Punjab	—	13300	567.53	11518	483.61
Tamil Nadu	72941	38361	1070.23	34485	976.94
Tripura	—	365	14.77	318	12.04
Uttar Pradesh	80590	44330	1836.00	34516	1368.00
West Bengal	109622	31545	1095.58	27190	853.31
Andaman & Nicobar Islands	547	142	6.05	142	6.05
Arunachal Pradesh			Not Implemented		
Chandigarh	—	13300	567.53	11632	465.45

1	2	3	4	5	6
Goa, Daman & Diu	630	584	23.84	549	22.37
Mizoram			Not Implemented		
Pondicherry	186	114	3.62	96	2.78
New Delhi	59864	19687	429.71	15754	329.24
Total	696913	382168	13855.51	314504	11990.74